

Prices of Antibiotic Drugs

1922. SHRI BALGOPAL MISHRA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the current prices of antibiotic drugs in Delhi market vis-a-vis prices fixed by Government under the Drugs (Prices Control) Order, 1987;

(b) whether the benefit of lower prices is being passed on to consumers; and

(c) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) A Statement giving the prices of major antibiotic bulk drugs fixed under the Drugs (Prices Control) Order, 1987 is annexed. The prices fixed by the Government are the maximum sale prices and the manufacturers are free to sell the bulk drugs at the prices not exceeding such prices. Market prices of the drugs are not monitored.

(b) and (c). While fixing the prices of formulations, notified price of the bulk drug or the actual purchase price whichever is lower, is taken into consideration.

STATEMENT

<i>Sl No.</i>	<i>Name of the Antibiotic</i>	<i>Price fixed under DPFO 1987 (Rs./kg.)</i>
1	2	3
1.	benzathine Penicillin G	639.00
2.	Ampicillin Trihydrate	925.00
3.	Ampicillin Anhydrous	263.00
4.	Amoxycillin Trihydrate	2660.00
5.	Rifampicin	3500.00
6.	Streptomycin Sulphate Synbiotics	1049.00
	OTHERS	1147.00
7.	Erythromycin Estolate	2489.00
8.	Erythromycin Stearate	2076.00
9.	Erythromycin Ethyl Succinate	3532.00
10.	Oxytetracycline HCL.	822.00
11.	Oxytetracycline Amphoteric	914.00

<i>Sl No. Name of the Antibiotic</i>		<i>Price fixed under DPFO 1987 (Rs./kg.)</i>
<i>1</i>	<i>2</i>	<i>3</i>
12.	Cephalexin Monohydrate	4842.00
13.	Procaine Penicillin G	1127.00/BU
14.	Gentamycin Sulphate	12500.00
15.	Tetracycline Hcl.	1022.00

Removal of Electric Poles in R. K. Puram, Delhi

1923. SHRI C. SRINIVASAN: Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware that electric poles standing on the roads which were widened by the authorities in various parts of Delhi/New Delhi areas including R.K. Puram, have not been removed even after more than a year of widening of roads, causing thereby traffic problem; and

(b) if so, steps taken/propose to take to remove them expeditiously?

THE MINISTER OF STEEL AND MINES
MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). According to the DESU, normally it takes six to eight months to execute a scheme for shifting/removal of electricity poles during the road widening process after the requisite estimated charges are deposited by the concerned road maintaining agency, i.e. the Municipal Corporation of Delhi, Public works Department, CPWD, and DDA etc. In the R.K. Puram area, DESU has already completed the work of shifting of poles on the Vivekanand Marg and Sangam Marg. The

work in respect of Venkateshwar Marg and Kama Kuti Marg is in the process of being awarded. Shifting of poles on the Tamil Sangam Marg and some other roads in the R. K. Puram area would be executed by the DESU on receipt of the requisite payment from the MCD.

Late Running of Andhra Pradesh Express

1924. SHRINANDI YELLAIAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is significant erosion in the punctuality of trains during the last six months;

(b) whether Andhra Pradesh Express has been regularly running late in the recent past;

(c) the reasons for such frequent late running; and

(e) the steps proposed to improve the performance of this Superfast train to Andhra Pradesh?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.